

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 608
ANSWERED ON 04.02.2021

GRAM PANCHAYATS UNDER ATAL BHUJAL YOJANA

608. SHRIMATI CHINTA ANURADHA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that the Government has launched Atal Bhujal Yojana only in some gram panchayats belonging to a few States;
- (b) if so, the details thereof;
- (c) the reasons for not launching this scheme pan-India, despite the depleting ground water being an issue of deep concern;
- (d) whether the Government has any plan to implement this scheme in the entire country;
- (e) if so, the details thereof; and
- (f) if not, the reason therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) Atal Bhujal Yojana (Atal Jal) is being implemented in identified water stressed areas of seven States, viz. Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh. State wise details of number of districts, blocks/taluks and gram panchayats are given in the table below:

S. No.	State	Districts	Blocks / Taluks	Gram Panchayats
1	Gujarat	7	34	2,201
2	Haryana	13	36	1,895
3	Karnataka	14	41	1,199
4	Madhya Pradesh	6	9	672
5	Maharashtra	13	38	1,339
6	Rajasthan	17	38	1,144
7	Uttar Pradesh	10	26	550
	TOTAL	80	222	9000

(c) Atal Jal has been launched in certain States as a pilot scheme based on the consultation, criticality of groundwater situation, willingness and degree of preparedness.

(d) & (e) No Sir. However, proposals of inclusion of more water stressed areas within the scheme may be considered in future depending upon the outcomes of the scheme and its implementation status.

(f) In view of (d) & (e) above, question does not arise.
